

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2139**  
ANSWERED ON-04/08/2022

RETURN OF STUDENTS FROM UKRAINE

2139. SHRI NIRANJAN BISHI  
DR. PRASHANTA NANDA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any plans have been formulated pertaining to those returned students who were studying in Ukraine prior to the Russo-Ukraine war;
- (b) whether the Ministry is planning on integrating the students in Indian universities; and
- (c) if so, details of the steps taken for the same?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SMT. MEENAKASHI LEKHI)

(a) The Government has been in touch with the educational authorities in Ukraine regarding the continuation of studies by Indian students who returned from Ukraine. Currently, the ground situation in that country does not permit the return of Indian students. Ukrainian side has reiterated its willingness to allow Indian students to continue their courses online.

National Medical Commission (NMC) has devised a scheme under which Indian medical students who did not undergo physical clinical training due to the extraordinary situation, but were granted certificates of completion of degree by respective institutes in foreign countries, on or before 30 June 2022, will be permitted to appear in the Foreign Medical Graduate Examination (FMGE). Upon qualifying the FMGE, such students will be required to undergo Compulsory Rotating Medical Internship (CRMI) for a period of two years in order to be eligible for registration in India.

(b) & (c) Issues relating to education of Indian medical students from overseas are dealt as per extant rules and regulations of the Ministry of Health and Family Welfare and the National Medical Commission.

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